

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 05 – JK (LD) of 2026
DATED:- 01- 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-01.01. 2026

No:- LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.05 - JK (LD) of 2026 dated 01.01.2026.

S.No	Case Number	OIC
1	Contempt Petition No 630/2023 in OA No. 1761/2022 Tej Krishan Vs Director Minga Sherpa & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
2	Contempt Petition No. 174/2024 in OA No. 72 Kanwarjeet Singh VS GAD & Ors.	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
3	WPC No. 2388/2021 Rouf Ahmad Sofi Vs UT of J&K & Ors	Ms. Akanksha Kalsotra Programme and Coordination Executive 9419860824
4	WPC No. 937 of 2021 Syed Athar Parvaiz Shah Vs Govt. of J&K and Ors	Ms. Akanksha Kalsotra Programme and Coordination Executive 9419860824
5	SWP No. 2172/2014 TA No. 7570/2021 Rahul Khajuria Vs UT of J&K & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
6	SWP NO. 24/2017 TA No. 71/2022 Rahul Khajuria Vs UT of J&K & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
7	Kewal Kumar Vs UT of J&K & Ors	Ms. Akanksha Kalsotra Programme and Coordination Executive 9419860824
8	OA No. 92/2022 Devinder Kumar Vs Information Department UT of J&K	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
9	OA No. 1705/2021 Raj Kumar Vs UT of J&K & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
10	TA No. 7479/2021 Abdul Aziz Vs UT of J&K & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
11	OA No. 596/2021 Manpreet Kour Vs UT of J&K	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
12	OA No. 630/2024 Tej Krishan Vs UT of J&K	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449

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13	SWP No. 2322/2012 TA No. 5276/2020 Abdul Rashid Khanday Vs State & Others	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
14	SWP No. 1940/2017 TA No. 8995/2020 Manzoor Abdullah Vs State & Others	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
15	Swp No. 2606/2017 TA No. 881/2021 Parvaiz Ahmad Lone Vs State & Others	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
16	SWP No. 1221/2017TA No. 2786/2021 Muddasir Ahmad Mir Vs State & Others	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
17	SWP NO. 2064/2012 TA No. 5115/ 2020 Riyaz Ahmad Wani Vs State & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
18	WPC No. 52/2025 Charandeep Singh Vs UT of J&K	Ms. Akanksha Kalsotra Programme and Coordination Executive 9419860824
19	OA 848 2025 titled Harpal Singh Vs UT of J&K & Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449
20	WPC-1330/2025 titled Gulshan Sumbria VSs UT of J&K and Ors	Ms. Renu Sharma Administrative Officer Directorate of Inf. 7889390449

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